

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013 &  
I.A.NO. 412 OF 2013**

**Dated : 4<sup>th</sup> April, 2014**

**M/s Wardha Power Company Limited ... Appellant(s)**

**Versus**

**Maharashtra Elec. Regulatory Commission &Ors. ... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter  
on **12.05.2014.**

**COURT MASTER**